

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1127
TO BE ANSWERED ON 5TH DECEMBER, 2024**

INDIGENOUS CALLER ID SYSTEM

1127 SHRI S NIRANJAN REDDY:

Will the Minister of Communications be pleased to state:

- (a) whether Telecom Regulatory Authority of India has proposed a new Caller ID service to combat spam by displaying caller names, if so, details thereof;
- (b) timeline for implementing Calling Name Presentation (CNAP) across all telecom operators in India;
- (c) the challenges faced in rolling out CNAP nationwide and the steps being taken to address these challenges;
- (d) how Government plans to collaborate with telecom operators to ensure effective nationwide implementation of CNAP or an alternative; and
- (e) whether Government has evaluated Bharti Airtel's AI-powered spam detection system or plans to mandate advanced solutions, such as AI-based spam detection, to enhance caller identification services?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) to (d) Recommendations of Telecom Regulatory Authority of India (TRAI) on “Introduction of Calling Name Presentation (CNAP) in Telecommunication Networks” has been received on 23.02.2024, wherein TRAI has recommended that prior to the implementation of CNAP service on pan-India basis in Indian telecommunication network, a trial and assessment of implementation of CNAP service should be undertaken in one licensed service area (LSA). The necessary steps have been taken by the Government to start the trial and assessment of the implementation of CNAP Service by Telecom Service Providers.

(e) No such plan is under consideration.
